

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:214

ANSWERED ON:11.03.2015

DEVELOPMENT OF SLUMS

Kumar Dr. Virendra ;Mukherjee Shri Abhijit

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of various schemes implemented by the Government for development of slums in the country including funds allocated, spent, targets set and achieved under these schemes;
- (b) whether the Government has received proposals from the States regarding development of slums in their States;
- (c) if so, the details thereof along with the present status of each of these projects, State/UT-wise;
- (d) the time by which the pending proposals are likely to be approved by the Government; and
- (e) the measures taken by the Government for effective monitoring and implementation of the schemes for development of slums?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO THE LOK SABHA STARRED QUESTION NO. 214 DUE FOR 11.03.2015 REGARDING DEVELOPMENT OF SLUMS.

(a): The following schemes have been implemented by the Ministry for assisting States & UTs in development of slums in the country (i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM) for providing housing and basic services to urban poor/slum dwellers in 65 select cities under the Sub Mission, Basic Services to the Urban Poor (BSUP) and in other cities and towns under the Integrated Housing and Slum Development Programme (IHSDP), (ii) Rajiv Awas Yojana (RAY) for providing housing and basic civic & social infrastructure to slum dwellers, and (iii) Affordable Housing in Partnership (AHP) scheme for increasing affordable housing stock.

A total of 1516 projects with a total project cost of Rs. 31,803.93 crores and Central Share of Rs. 17,104.97 crores have been approved for construction of total 12,28,298 dwelling units (DUs) out of which 8,96,292 DUs have been completed and 6,61,758 DUs have been occupied under JNNURM.

A total of 239 projects with a total project cost of Rs. 8,836.11 crores and Central Share of Rs. 4,903.63 crores have been approved for construction of total 1,68,207 dwelling units (DUs) out of which 2,501 DUs have been completed and 40 DUs have been occupied under RAY.

A total of 22 projects with a total project cost of Rs. 1,482.96 crores and Central Share of Rs. 149.55 crores have been approved for construction of total 25,407 dwelling units (DUs) out of which 4,968 DUs have been completed and 2,532 DUs have been occupied under AHP.

Details of these projects are annexed.

(b) to (d): Government has set the target for providing pucca houses to all by 2022. Ministry is in the process of launching a new "Housing for All" mission and all States/UTs have been informed that new and pending proposals under appraisals may be submitted to this Ministry after launch of the new Mission as per its guidelines.

(e): The following measures have been taken by this Ministry for effective monitoring and implementation of the schemes for development of slums:

Memorandum of Agreements are being signed by State/UTs for participating in the Scheme providing timeline for implementation for the mandatory reforms.

Regular/periodic video-conferencing/ review meetings are held at national/regional/state/city level with the concerned State Government officials by the Ministry.

Organization of workshop/capacity building programmes at regular interval.

